

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2612
TO BE ANSWERED ON 10th MAY, 2016

PRODUCTION OF ETHANOL

2612. DR. BOORA NARSAIAH GOUD:
SHRI KANWAR SINGH TANWAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of ethanol producing States in the country and their total production and cost of production during each of the last three years, along with the estimated production and demand of ethanol during the ensuing year, State-wise;
- (b) whether the Government proposes to promote use of ethanol and has set production targets for each State to realize the goal of 10:90 blend of ethanol in petrol;
- (c) if so, the details thereof, State-wise with a particular reference to Andhra Pradesh and Telangana; and
- (d) whether the sugar industry has sought some incentives for production of ethanol, if so, the details thereof and response of the Government thereto?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) Details of ethanol/alcohol producing states and their production in the last three years are at Annexure I. As per industry sources, the production cost of ethanol produced through C-heavy route from molasses was Rs. 36.2 per litre during the last three years. Estimate of production and demand of ethanol for the ensuing year 2016-17 are not available.

(b) and (c) Yes, Madam. The Central Government has scaled up blending targets from 5% to 10% under Ethanol Blending Programme (EBP) to promote blending of ethanol with petrol. The State-wise allocation of ethanol for supply to Oil Marketing Companies under EBP, is given at Annexure-II.

(d) No, Madam. Presently, the sugar industry has not sought any incentives for production of ethanol.

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ANNEXURE-I**ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION
No. 2612 FOR REPLY ON 10.05. 2016 IN THE LOK SABHA**

Details regarding alcohol / ethanol producing States and their production in the last three years

***State-wise production of alcohol / ethanol**

State	Production of alcohol (million litres)		
	2014-15	2013-14	2012-13
Andhra Pradesh	70.50	80.75	120.00
Bihar	68.25	83.75	72.75
Gujarat	131.00	120.50	123.50
Haryana	70.50	70.50	65.25
Karnataka	514.00	421.50	375.25
Maharashtra	963.75	682.50	731.50
Punjab	63.50	55.75	55.25
Tamil Nadu & Puducherry	180.50	195.50	264.75
Telangana	35.25	37.25	New State
Uttar Pradesh	918.50	873.50	1043.00
Uttarakhand	41.00	38.25	44.75
Others	63.75	60.75	40.00
All-India	3120.50	2720.50	2936.00

*As per industry sources

ANNEXURE-II

**ANNEXURE REFERRED IN REPLY TO PART (b) OF UNSTARRED QUESTION
No. 2612 FOR REPLY ON 10.05. 2016 IN THE LOK SABHA**

STATEWISE ETHANOL ALLOCATION

State	Ethanol allocation (in Crore Litres)
Andhra Pradesh	11.83
Bihar	1.49
Delhi	13.25
Goa	2.32
Gujarat	8.09
Haryana	11.33
Himachal Pradesh	0.09
Karnataka	20.02
Maharashtra	39.81
Punjab	0.96
Tamilnadu	7.68
Telangana	12.46
Uttar Pradesh	30.26
Uttarakhand	2.38
Total	161.97
